



Central Electricity Regulatory Commission

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Phone: 23353503, FAX: 23753923

Petition No. 374/TL/2023

Dated: 12.3.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by Beawar Dausa Transmission Limited, (Now known as Powergrid Beawar Dausa Transmission Limited), Registered office: B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi- 110 016 for the grant of an inter-State transmission licence to establish the "Transmission system for evacuation of power from REZ in Rajasthan (20 GW) under Phase-III Part H" on a Build, Own, Operate and Transfer basis (hereinafter referred to as "the Project") consisting of the following elements.

S. No.	Name of the Transmission Element	Scheduled COD
1.	Establishment of 2x1500 MVA 765/400kV substation at suitable location near Dausa along with 2x330 MVAR, 765 kV Bus Reactor & 2x125 MVAR, 420 kV bus Reactor <ul style="list-style-type: none"> • 765/400kV 1500 MVA ICTs: 2 nos. (7x500 MVA, including one spare unit) • 330 MVAR, 765 kV bus reactors: 2 nos. (7x110 MVAR, including one spare unit) • 765kV ICT bays – 2 nos • 400 kV ICT bays – 2 nos. • 765 kV line bays – 6 nos. • 400kV line bay- 4 nos. • 765kV reactor bay- 2 nos. • 125 MVAR, 420kV bus reactor – 2 nos. • 420 kV reactor bay – 2 nos. Future provisions: Space for <ul style="list-style-type: none"> • 765/400kV ICTs along with bays: 2 nos. • 765kV line bay along with switchable line reactor: 4 nos. • 765kV Bus Reactor along with bays: 2 nos. • 400/220 kV ICTs along with bays: 2 nos. • 400 kV line bays along with switchable line reactor: 4 nos. • 400kV Bus Reactor along with bays: 1 no. • 220 kV line bays: 4 nos. 	18 months from date of SPV acquisition
2.	LILO of both circuits of Jaipur (Phagi)-Gwalior 765 kV D/c at Dausa along with 240 MVAR Switchable line reactor for each circuit at Dausa end of Dausa – Gwalior 765 kV D/c line <ul style="list-style-type: none"> • Switching equipment for 765 kV 240MVAR switchable line reactors - 2 nos. • 240 MVAR 765 kV Switchable line reactors - 2 nos. (7x80 MVAR considering one spare unit) (also to be used as spare reactor at Dausa end for 765kV Beawar – Dausa D/c line) 	
3.	LILO of both circuits of Agra- Jaipur(south) 400kV D/c at Dausa along with 50 MVAR Switchable line reactor for each circuit at Dausa end of Dausa – Agra 400kV D/c line. <ul style="list-style-type: none"> • Switching equipment for 420kV, 50MVAR switchable line reactor – 2 • 420kV, 50MVAR Switchable line reactor- 2 nos. 	
4.	Beawar-Dausa 765 kV D/c line along with 240 MVAR Switchable line reactor for each circuit at each end <ul style="list-style-type: none"> • Switching equipment for 765kV 240MVAR switchable line reactor – 4 • 765kV, 240MVAR Switchable line reactor- 4 nos 	
5.	2 nos. of 765kV line bays at Beawar for Beawar – Dausa 765 kV D/c line <ul style="list-style-type: none"> • 765kV line bays – 2 nos 	

Note:

1. Developer of Beawar S/s to provide space for 2 nos. of 765 kV line bays along with space for 765kV switchable line reactors at their substations."
2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹ 2002.84 million per annum on the basis of the competitive bidding carried out by PFC Consulting Limited (PFCL), in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
3. The Central Transmission Utility of India Limited vide its letter dated 13.12.2023 has recommended for the grant of transmission licence to the applicant to establish the proposed transmission system.
4. Based on the material available on record, the Commission vide order dated 12.3.2024 in Petition No. 374/TL/2023, has proposed to issue transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
5. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to POWERGRID Beawar Dausa Transmission Limited before the Commission can be accessed at the website www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 1.4.2024 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
7. The application shall be taken up for the further hearing by the Commission on 3.4.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/
(Harpreet Singh Pruthi)
Secretary